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ment rebates and for the write-off of incurred on R & D in its research

the capital and revenue expenditures

								+ + + + - - - - - - 		
							1971	1972	1973	
		I					(Rs. Lakhs)	(Rs. lakhs)	(Rs.)	
(i) Development Rebete		•		•	•	•	1.97	2.28	3.17	
(ii) Capital Expenditure		•	٠		•		13.31	33.95	14-18	
(iii) Revenue Expenditure	٠	•		•	•		72.40	79.17	30.2 a .	
(iv) Total of (ii) & (iii).	•	•	•	•	•	*•	84.71	113-12	104-68	

The information in respect of amounts actually accepted by the tax authorities under the aforesaid heads for purposes of assessment of torporate tax 1s being collected and would be laid on the Table of the House as soon as it is available.

C.B.I. Inquiry into Land Deal Scandal of Cuttack Station of A.I.R.

1286. SHRI SURENDRA MOHAN:
TY: Will the Minister of INFORMATION AND BROADCASTING be
Pleased to state:

- (a) whether the Central Bureau of Investigation seized some papers from the Cuttack station of All India Radio in connection with the Rs. 4 lakhs land deal scandal involving the Ministry of information and Broadcasting and a senior official of the Government of India: and
- (b) if so, whether the C.B.I. has since concluded its investigation and if so, the results thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) All India Radio had acquired land for the construction of residential houses for AIR staff through the Government of Orissa under the Land Acquisition law. The C.B.I. had taken over three files from the AIR station at Cuttack pertaining to this matter.

(b) The C.B.I. has since concluded its investigations and has submitted its report to the Government.

Inter-State Task Force Committee ter-Industries

1287. SHRI R. K. SINHA: Will the Minister of INDUSTRY AND CIVIL-SUPPLIES be pleased to state:

- (a) Whether the Government have constituted an Inter-State Task Force Committee in 1973 for examination of the problem of industries in northern States; and
- (b) how many meetings of this Committee have taken place so far during the last one year and for an on-the-spot examination of the industrial problems in backward States of the country?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVL SUPPLIES (SHRI B. P. MAURYA): (a) and (b). A Committee te-examine the common problems of industries in the States of Punish and Haryana and the Union Territory of Delhi has been constituted. The Committee has had only one meeting sefar. No meeting has been held for an on-the-spot examination of the industrial problems in the backward States of the country.